

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 28th May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 48/2018 (CZ) (M.A. No. 131/2018)	Dastak (NGO) Vs. Union of India & Ors.	Dr. Surendra Singh Hooda & Mr. Aditya Hooda, Adv. for Applicant
2.	Appeal No. 07/2019 (CZ) (I.A. No. 26/2019)	Shailendra Jain Kanje Vs. MPSEIAA & Ors.	Mr. Prashant M. Harne, Adv. for Applicant
3.	Original Application No. 10/2019 (CZ)	Associated Stone Industries (Kota) Pvt. Ltd. Vs. State of Rajasthan & Ors.	Mr. Yadvendra Yadav, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s. Chirayu Foundation & Ors.	Mr. Shantanoo Saxena, Adv. for Applicant Mr. Ajay Gupta & Mr. Nishant Goel, Adv. for R-1 Mr. Om Shankar Shivastava, Adv. for R-10 Mr. Sachin K. Verma, Adv. for State of M.P., BMC & State Wetland Authority Ms. Nikita Delouri, Adv. for MPPCB Ms. Parul Bhadoria, Adv. for SEIAA
5.	Original Application No. 149/2016 (CZ)	Veer Singh Dangi Vs. Smt. Kamini & Ors.	Mr. Vijay Shahani, Adv. for Applicant Mr. Shrey Raj Saxena, Adv. for R-1 Mr. Deepesh Joshi, Adv. for R-2 Mr. Sachin Kumar Verma, Adv. for State of M.P. Ms. Nitika Delouri, Adv. for MPPCB
6.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. & Ors.	Mr. Sambhav Sagani, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Ms. Nitika Delouri, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Deepesh Joshi, Adv. for R-7 & 9

7.	Appeal No. 03/2019 (CZ) (I.A. No. 15/2019)	Rashmi Sharma Vs. State of environment Impact Assessment Authority (SEIAA), Rajasthan	Mr. Anand Verma, Adv. for Applicant Mr. Arvind Soni, Adv. for SEIAA Mr. Om Shankar Shrivastava, Adv. for MoEF & CC
FOR HEARING			
8.	Original Application No. 117/2016 (CZ) (M.A. No. 457/2017 & M.A. No. 48/2018)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & Ors.	Mr. Dharamvir Sharma, Adv. for Applicant Mr. Om Shanker Shrivastava, Adv. for CWC Mr. Sachin K. Verma, Adv. for State of M.P. Ms. Nikita Delouri, Adv. for MPPCB Mr. Yadvendra Yadav, Adv. for CPCB Mr. Naman Nagrath, Sr. Adv. with Mr. Sambhav Sogani, Adv. for R-10, 11 & 12 Mr. Alkesh Agrawal, Adv.
9.	Original Application No. 26/2017 (CZ)	Mool Singh Vs. Union of India & Ors.	Mr. Anurag Maheshwari, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for MoEF & CC Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Dharamvir Sharma, Adv. for R-4 Mr. Arvind Soni, Adv. for RSPCB Mr. Varun Raj Nair, Adv.
CASE AT SR. NO. 10 WILL BE TAKEN-UP ON 02.07.2019 FOR HEARING			
10.	Original Application No. 44/2017 (CZ)	Shivshankar Mishra Vs. State of Madhya Pradesh & Ors.	Mr. Joseph Thomas, Adv. for Applicant Mr. Sachin K. Verma, Adv. State of M.P. Ms. Parul Bhadoria, Adv. for MPPCB Ms. Gunjan Chowksey, Adv. for R-8 & 9

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